

(40)

श्री राजीव रंजन - I
14/12/23

Declaration of Assets and Liabilities

2022-2023

Year

I Shrikant Shrivastava son/daughter/wife of L.T. Feku Thakur

aged 51 years, belonging to Bihar Legislative Assembly Secretariate
service and presently working as office attendant of Bihar Legislative Assembly Patna

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25000/-	Smt. Nilam Devi			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40000/-	NIL	NIL		
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	L.I.C. 18000/- Half yearly	NIL	NIL		
(v)	Motor Vehicles (Details of make, etc.)	Forwheeler BROIEB 3426 Motorcycle BROID2A030	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	50 gr Gold	100 gr Gold	NIL		
(vii)	Other assets, such as values of claims / Interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employed.

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17/2/23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided Agricul Property	NIL	NIL		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undivided House at Sipara Patna	NIL	NIL		
(v)	Others (such as interest in property)	NIL	NIL	NIL		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution (if any)	Amount outstanding as on _____
(a)	(i) Loans from Banks	Axis Bank Boring Road Branch	250,000/- only
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(h)	(i) Income Tax including surcharge. [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PTSBLA 1159 EHMP50125-K	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

SPR/CPR/PAN No. :-

PTSBLA 1159

Gender :-

M

Date of Birth :-

0

1

1

2

1

9

7

1

DD/MM/YYYY

Class/Group :-

C

(A/B/C)

Office :-

Bihar Legislative assembly office attendant

(Full Name e.g. D.A.S. Bihar Administrative Service)

(D.S.S. Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Shrikant Sharan

Name of Employee

shrikant sharan

Designation

office attendant

Department

Bihar Legislative assembly

Place

Patna

Date

09/02/23

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.